

are being taken to augment the movement capacity on the section by introducing diesel traction on some through goods trains and provision of tokenless block working and crossing stations and other minor line capacity works are being planned.

WOOLLEN MILL IN JAMMU AND KASHMIR

◆628. SHRI OM MEHTA: Will the Minister of COMMERCE be pleased to state:

(a) the number of woollen mills working up to date in the State of Jammu and Kashmir;

(b) the total quantity of raw wool given to the State; and

(c) whether there is any proposal under Government's consideration to set up a woollen mill in public sector in the State?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI M. SHAFI QURESHI): (a) Five.

(b) For the year October, 1966—September, 1967, an allocation of Rs. 30 lakhs has been made for import of raw wool for the woollen mills in Jammu and Kashmir. The quantity would depend on the qualities and prices of wool imported.

(c) No, Sir. Two of the mills in the State are under the Government of Jammu & Kashmir.

PUBLICITY FOR CORPORATION UNDER THE MINISTRY

*629. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of SUPPLY, TECHNICAL DEVELOPMENT AND MATERIALS PLANNING be pleased to state:

(a) the number of Public Sector Companies or Autonomous Corporations that are established under the Ministry;

(b) the name of the Advertising Agency that is conducting their Publicity; and

(c) whether it is an Indian owned agency?

THE MINISTER OF SUPPLY, TECHNICAL DEVELOPMENT AND MATERIALS PLANNING (SHRI K. RAGHURAMAIAH): (a) There are no Public Sector or Autonomous Corporations under this Ministry.

(b) and (c). Do not arise.

DEMURRAGE CHARGES AGAINST COCHIN REFINERIES

*630. SHRI M. N. GOVINDAN NAIR: SHRI P. K. KUMARAN: SHRI K. DAMODARAN:

Will the Minister of RAILWAYS be pleased to state:

(a) the amount of demurrage charges so far claimed by the Railways against the Cochin Refineries;

(b) the amount collected so far; and

(c) the steps that are being taken to collect the arrears?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Rs. 1,06,137.70 (from 1-10-1966 to 20-11-1966.)

(b) Nil.

(c) A dispute has arisen about the free time allowed for wagons placed at the refinery sidings. Some meetings have been held between representatives of the Railway Administration and the Refinery. As a result of the meetings, a joint study has been undertaken to settle the question of free time and allied matters and this is expected to be completed shortly.